GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 4414 TO BE ANSWERED ON 12TH AUGUST, 2016

CONSUMPTION OF ANTIBIOTICS

4414. SHRI ABHISHEK SINGH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of harm caused by irrational consumption of antibiotics;
- (b) whether the Government has conducted any study to assess the effectiveness of these antibiotics to treat bacterial infections;
- (c) if so, the details thereof and the outcome thereon; and
- (d) the steps taken by the Government to regulate irrational consumption of these antibiotics?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

- (a): Indiscriminate use of antibiotics adversely affects human health and also gives rise to anti-microbial resistance which renders the medicine ineffective for treatment of indications for which it had been approved.
- (b) & (c): Antibiotics are approved by the Drug Controller General of India after proper evaluation of clinical and pharmaceutical data regarding their quality, safety and efficacy.
- (d): To regulate irrational consumption of antibiotics, the Government amended the Drug and Cosmetics Rules, 1945 in 2013 to incorporate a new Schedule H1 containing 46 drugs. The Drugs falling under Schedule H1 are required to be labeled with a warning and can be sold only on the prescription of a Registered Medical Practitioner.